

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-100/2022/11389/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati, the 3rd of December, 2024.

Sub:- **Earned leave and station leave permission.**

Ref:- Your letter No.DJD/5331/2024,dated 20.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave from 03.12.2024 to 13.12.2024 (prefixing 01.12.2024 & 02.12.2024) along with station leave permission from the evening of 30.11.2024 till the evening of 13.12.2024**, subject to submission of leave admissibility report from the office of the Principal Accountant General (A&E), Assam, Guwahati. Further, you have been asked to hand over charge to the next senior most Judicial Officer available at the station before proceeding on leave

Yours faithfully,


JOINT REGISTRAR (VIG.)

Memo NO.HC.VII-100/2022/11390-91/A, dated 3.12.2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information
(Copy of leave application is enclosed herewith).
2. The Project Manager, Gauhati High Court.


JOINT REGISTRAR (VIG.)